

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 305 OF 2016**

**Dated: 10<sup>th</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member**

**In the matter of :**

<b>Assam Gas Company Ltd.</b>	<b>...Appellant(s)</b>
<b>Vs.</b>	
<b>Petroleum &amp; Natural Gas Regulatory Board</b>	<b>...Respondent(s)</b>

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Prashant Bezboruah  
Mr. Sumit Kishore

**ORDER**

None for the Appellant. List the matter on **15.12.2017.**

**(B.N. Talukdar)**  
**Technical Member**  
pr/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**